

	(1)	(2)	(3)
7. Agricultural 10 HP 15% LF (817 kWh/month)	8.00 (Kerala)	17.34 (Bihar)	
8. Small Industry 10 kW 20% LF (1,460 kWh/month)	7.67 J&K (Kashmir) 10.00 (Mysore)	22.50 U.P. (Eastern Area)	
9. Medium Industry 50 kW 30% LF (10,950 kWh/month)	6.45 J&K (Kashmir) 9.20 (Punjab)	22.50 U.P. (Eastern Area)	
10. Large Industry I 250 kW 40% LF (73,000 kWh/month)	4.34 J&K (Kashmir) 7.03 (Mysore)	16.99 Madras City (Thermal)	
11. Large Industry II 1,000 kW 50% LF (365,000 kWh/month)	3.97 J&K (Kashmir) 5.96 (Mysore)	15.44 Madras City (Thermal)	
12. Heavy Industry 5,000 kW 60% LF (2,190,000 kWh/month)	4.90 (Mysore)	13.78 Madras City (Thermal)	

(e) The fourth Five Year Plan is yet to be finalised.

Agreements for Foreign Loans

11. SHRI SRINIBAS MISRA: Will the Minister of FINANCE be pleased to state;

(a) the agreements for foreign loans signed by Government since the 1st April, 1968;

(b) the amount out of these loans actually received; and

(c) the broad features thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) to (c). A statement showing the details of the foreign loans for which agreements were signed by the Government since 1st April, 1968 through 30th June, 1968 is laid on the Table of the House. [Placed in Library. See No. LT-1337/68]. An amount of Rs. 10.753 crores has been drawn so far out of the U.K. Credit for Rs. 13.5 crores.

Commission for Scheduled Castes and Scheduled Tribes

12. SHRI SIDDAYYA: Will the Minister of SOCIAL WELFARE be pleased to state:

(a) whether the Commissioner for Scheduled Castes and Tribes visited any State or Union Territory during the period from August, 1967 to July, 1968; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI PHULRENU GUHA): (a) Yes.

(b) Month	State/Union Territory visited
August, 1967	West Bengal
September 1967	Assam Nagaland West Bengal Himachal Pradesh Punjab Chandigarh Bihar